

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2895
ANSWERED ON:12.12.2006
SPECIAL ECONOMIC ZONES
Chinta Mohan Dr. ;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the production/export of the Special Economic Zones set up during 2000-2001 to 2004-05;
- (b) whether large number of Special Economic Zones were set up in the country during 2000-2001 to 2004-2005;
- (c) if so, the details of capital invested in these zones;
- (d) whether the capacity of these SEZs to export is being optimally utilized; and
- (e) if not, the steps taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

- (a)to(c) Only 5 Special Economic Zones (SEZs) with an investment of about Rs. 424 Crores were set up during 2000-2001 to 2004-05. Exports from these SEZs during 2005-06 was Rs. 673 Crores approximately.
- (d)&(e)The provisions of SEZ Act, 2005 and SEZ Rules, 2006 have been made effective from 10th February 2006 providing a stable fiscal regime and procedural simplification which will give boost to exports from these SEZs.